

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/512(KB)2018
IA(I.B.C)/1457(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	UCO BANK VS RABIRUN VINIMAY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] For the Liquidator
Ms. Shruti Majumdar, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1457(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the Progress Report for quarter ended 30th June, 2024, which is placed at pages 10 to 41.
 - b. This application is supported by an affidavit which is placed at pages 59 to 62.
 - c. The Progress Report for quarter ended 30th June, 2024 is taken on record.
 - d. Accordingly, IA(I.B.C)/1457(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**